

Rajasthan High Court, Jodhpur.

No.I/A(iii)(a)(1)03/2014 pt.I/ 2656, 2657, 2658 Date: 19.12.2016

To,

1. Shri Shambhu Singh Naruka
S/o Shri Jalim Singh
Village /Post-Choru,
Tehsil-Phagi,
Jaipur, 29, **Pin Code-303005.**
2. Shri Pramod Kumar Gurjar
S/o Shri Giladi Ram Gurjar,
86, Bhagwati Nagar-II,
Near Kartarpura Phatak, Jaipur
Pin Code-302015.
3. Anil Meena S/o Shri Madan Lal Meena,
Road No. 17, Village Akeda Dungar,
Jaipur, 29, **Pin Code - 302013**

Ref: Notice no. RHC/Exam. Cell/2016/1095 dated 16.08.2016.

Sub: Appointment to the post of Jr. J.A.

With reference to the subject cited above, you are asked to submit the copies of complete documents within three days, relating to your case(s), pending before the Court(s) i.e. Case Number, copy of Challan, Order Sheets etc., So that, your candidature for appointment may be considered, accordingly.


Registrar (Admn.)